GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA UNSTARRED QUESTION NO. 191 TO BE ANSWERED ON 22ND JULY, 2025

STRENGTHENING OF NATIONAL SUGAR INSTITUTE, KANPUR DELAY IN PAYMENTS TO FCI

191 DR. V. SIVADASAN:

Will the Minister of Consumer Affairs, Food and Public Distribution be pleased to state:

- (a) whether there have been delays in subsidy payments to the Food Corporation of India during the last three years;
- (b) the total outstanding subsidy arrears, if any; and
- (c): the steps being taken to ensure timely release of subsidy payments to reduce borrowing costs of FCI's?

ANSWER MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

- (a): No, Sir.
- (b): There is no outstanding subsidy to be paid to Food Corporation of India (FCI) as on date.
- (c): On the basis of budgetary allocation made by Ministry of Finance, food subsidy is released to FCI as per monthly/ weekly requirement projected by FCI. To make the system of food subsidy, more efficient and transparent, the demand for food subsidy is now being raised online through SCAN (Subsidy Claims Application for NFSA (National Food Security Act), portal. Once the subsidy amount is received, FCI utilizes the funds to repay outstanding borrowings, thereby reducing interest costs.
